

C. A. T. Bench, JAIPUR

Date of Order	Orders CP 33/93 (D. 655/86)
13.4.94 On behalf of MB 19/4/94	Sl. P.V. Calle, Counsel for the applicant. Sl. Manish Bhendani, Counsel for the respondents. Heard the learned Counsel for the parties. The specific reply has not been given. However, Mr. Bhendani submits that the total order has been complied with and the cases of the applicant has been considered. In the light of the submissions made by Mr. Bhendani, the notice is discharged. The applicant, if aggrieved, will be at liberty to file the fresh one. The CP stands disposed of accordingly. (B. B. Mah-jan) Member (Adm.) (D. L. Mehta) Vice-Chairman only sent 2 to app. and can not be with G.M.P. 26/4/94